

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
STARRED QUESTION NO. \*98**

**TO BE ANSWERED ON THE 4<sup>TH</sup> DECEMBER, 2024/ AGRAHAYANA 13, 1946  
(SAKA)**

**HUGE LOSS TO FARMERS AND PEOPLE DUE TO HEAVY RAIN IN GUJARAT**

**\*98 # SHRI SHAKTISINH GOHIL:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether it is a fact that farmers and people have suffered huge losses due to heavy rains in Gujarat, if so, the amount of loss that has been estimated by the Gujarat Government; and**

**(b) the amount of aid that has been provided by Government to Gujarat?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) and (b) A Statement is laid on the Table of the House.**

**Statement in reply to the Rajya Sabha Starred Question No. \*98 dated 4<sup>th</sup> December, 2024.**

**(a) and (b): As per the National Policy on Disaster Management (NPDM), the primary responsibility for disaster management including disbursal of relief assistance on ground level rests with the State Governments concerned. The Central Government provides requisite logistics and financial support to the efforts of the State Governments. The State Governments provide financial relief to the affected people in the event of 12 notified natural disasters which includes floods and landslides, from the State Disaster Response Fund (SDRF), already placed at its disposal, in accordance with approved items and norms of Government of India (GOI). However, in the event of disaster of a 'severe nature', additional financial assistance is extended from the National Disaster Response Fund (NDRF), as per laid down procedure, which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). The financial assistance provided under SDRF and NDRF is by way of relief and not for compensation.**

**The Ministry does not centrally maintain the data of losses due to any disasters, including floods and landslides. In the wake of floods in State of Gujarat during South-West Monsoon 2024, an IMCT was constituted on**

**31<sup>st</sup> August, 2024 by Central Government for on-the-spot assessment of the damages without receipt of memorandum from the State Government of Gujarat. The IMCT visited the affected areas from 12<sup>th</sup> September to 14<sup>th</sup> September, 2024. The State Government of Gujarat has not submitted a formal memorandum with an estimate of losses caused by floods/ heavy rainfall.**

**An amount of Rs. 1635.20 crore (Rs. 1226.40 crore Central Share + Rs. 408.80 crore State share) has been allocated to the State Government of Gujarat for the financial year 2024-25 under SDRF. During the current financial year 2024-25, the Central Government has released an amount of Rs. 600 crore (Rs. 584.00 crore as 2<sup>nd</sup> instalment of Central Share of SDRF for the year 2023-24 and Rs. 16.00 crore as part of 1st instalment of Central Share of the year 2024-25) to the State Government of Gujarat from SDRF on 1<sup>st</sup> October, 2024. In addition, the State Government of Gujarat has reported balance of Rs.1275.04 crore in its SDRF account as on 1st April, 2024. Thus, sufficient fund is available in the SDRF account of the State for the relief operations.**

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